| 12 AUGUST 1959]

*118. SHRIMATI SEETA YUDHVIR: Will the Minister of FINANCE be pleased to state:

(a) the total investments made in all the industrial undertakings in the public sector up to the 31st March, 1959; and

(b) the net profits earned by these undertakings during the year 1958-59?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible.

श्रोमती सीता युद्धवीर : क्या मंत्री महोदया यह बताने की कृपा करेंगी कि ऐसी पब्लिक सैक्टर इंडस्ट्रीज में कितज्ञा नुक्सान हुन्ना है ग्रौर इस नुक्सान के होने के कारण क्या है ?

श्रीमती तारकेक्ष्वरी सिंहा : जैसा कि मैंने बताया, अभी १९४९ के आंकड़े हमारे पास मौजूद नहीं है । लेकिन यदि ३१-३-१९४८ तक के पिछले आंकड़ों को देखा जाय तो फायदा ही हुआ है, नुक्सान नहीं पहुंवा है । फ़ायदा ४,४०,४७,६२९ रु० है और नुक्सान १,२७,२९,१९६ रु० है । ये आंकड़े उन प्रोजैक्ट्स के बारे में हैं जो कं ल.ट हो गये है ।

REDEFINITION OF THE TERM "BACKWARD CLASSES"

*119. SHRIMATI SEETA YUDHVIR: Will the Minister of HOME AFFAIRS be pleased to state whether there is any proposal under Government's consideration to redefine the term "Backward Classes", so as to apply it only to those classes of persons which are really economically backward?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): The question of fixing the criteria for

the determination of Backward Classes is still under examination.

SHRI M. H. SAMUEL: Sir, when the question is in Hindi, the answer also may be given in Hindi. The question here is in Hindi.

MR. CHAIRMAN: Shri Nawab Singh Chauhan's questions are in Hindi. They are put in Hindi here.

SHRI M. H. SAMUEL: She sent the question in Hindi.

SHRI V. K. DHAGE: No.

MR. CHAIRMAN: You seem to know better than she does.

श्रीमती सीता युद्धवीर : क्या मंत्री महोदया यह बताने की क्रुपा करेंगी कि नये नियमों की लिस्ट में, बैकवर्ड क्लासेज की फेहरिस्त में, कौन से तबके ग्रा जायेंगे ग्रौर उन के लिये बुनियादी उसूल क्या होंगे ?

SHRIMATI VIOLET ALVA: As yet there are no criteria established. Recently the Home Min.stry had a conference with the Chief Ministers of the various States and there was a divergence of opinion on whether caste or other conditions also should be made a criterion for backwardness and that is being considered still.

SHRIMATI YASHODA REDDY: What conclusion these people came to?

SHRIMATI VIOLET ALVA: They came to no conclusion. They have not come to any conclusion yet.

SHRI SONUSING DHANSING PATIL: The question relates only to economically backward people. May I know whether Government is considering the question of socially and economically backward people?

SHRIMATI VIOLET ALVA: Yes, that is going to be considered—the question of socially and economically backward people. SHRI M. H. SAMUEL: There are several classes of people who are economically well off and are still classed as backward. Is Government taking corresponding action in those cases?

(Interruption.)

SHRIMATI VIOLET ALVA: All these suggestions are before the Government and they have not yet come to any decision.

DR. SHRIMATI SEETA PARMAN-AND: How long will it take for the Government to come to a decision in view of the fact that this is causing a lot of inconvenience specially to the student community?

SHRIMATI VIOLET ALVA: I do not think that it is causing so much hardship to the students but the Government can come to a decision only when they hear again from the States.

SHRI PURNA CHANDRA SHARMA: Are Government aware that the class of people considered backward in one State is not considered backward in another State?

SHRIMATI VIOLET ALVA: Yes, this anomaly does exist for the present.

MR. CHAIRMAN: All these things are under the consideration of the Government.

POPULARISATION OF DEVANAGARI SCRIPT

*120 SHRIMATI SEETA YUDHVIR: Will the Minister of EDUCATION be pleased to state the amounts of grants given to States in the year 1958-59 for popularising Devanagari script?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): No grants have been given for popularisation of Devanagari script as such, but grants have been given for 'Promotion of Hindi' (written in Devanagari script) in non-Hindi-speaking States. Information as to the actual expenditure incurred by State Governments of non-Hindi speaking States on all schemes relating to 'Promotion of Hindi' has not yet been received. The calculation of Government of India grant depends on this information.

श्वीमतो सीता युद्धवीर : क्या मंत्री महोदय यह बताने की क्रुपा करेंगे कि हिन्दी भाषा के लिये जो जोर दिया जा रहा है उस के बजाय यदि देवनागरी स्क्रिट के प्रचार के ऊपर जोर दिया जाय तो क्या ठीक नहीं होगा ?

डा॰ कै॰ एल॰ श्रीमाली: हिन्दी भाषा की जगह तो देवनागरी स्क्रिप्ट नहीं ले सकती है। हिन्दी भाषा के साथ ही साथ देवनागरी स्क्रिप्ट का विकास हो सकता है।

श्रीमतं सीता युद्धवोर : क्या मंत्री जी यह बताने की क्रुपा करेंगे कि क्या सरकार इस बात पर गौर कर सकती हैं कि बच्चों की जो किताबें स्रोरिजनल स्किट में होती हैं उसी के साथ साथ देवनागरी स्क्रिप्ट में भी वे बच्चों को मुफ्त बांटी जायें ?

डा० कै० एल० श्रीमाली : मै स्राप के प्रद्रन को समझा नहीं ।

श्रीमती सीता युद्धवीर : जो किताबें ब्रोरिजिनल स्किप्ट में छपती हैं बच्चों के लिये, उन को देवनागरी स्क्रिप्ट में भी छपवा कर बच्चों में बांटा जाय ।

डा० कै० एल० श्रीमाली : यह ग्राप का सजैशन है जिस पर विचार किया जायेगा ।

SHRIMATI YASHODA REDDY: Has the Central Goevrnment decided about teaching other State languages in Devanagari Script without taking the States' opinion about their respective languages? Imposing Hindi itself is one thing but wanting to teach the other languages also in Devanagari is, I think not correct. What has the Minister to say about it?

MR. CHAIRMAN: That is all. Question Hour is over.